

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(7)


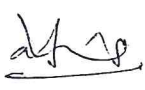
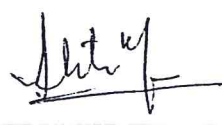
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/172/2016  
NAME OF THE PETITIONER(S) : PADIPPURAKADU VEERAN KUTTY +1  
NAME OF THE RESPONDENT(S) : ALPHA HELICAL PUMPS PVT LTD & 3  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	DOLIN KURIAN FOR VINCENT SUBRAMANI	COUNSEL FOR R <sub>1</sub> & R <sub>2</sub>	
2.	T.K. Bhaskar Priya Achari	Counsel for Petitioners	
3.	Ambili Menon	Counsel for R <sub>3</sub>	

ORDER

Counsel for petitioner present. Proxy representing the respondent present and submitted that the senior counsel could not attend before the Tribunal today as he is unwell and prayed time for submitting arguments. Counsel for R3 present. Considering the request of both the parties, this Bench is inclined to grant time for submissions by both the sides. Put up on 17.08.2017 at 10.30 A.M.

sd/-  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)